

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 18th May, 2024.

Memo No. GHCMC – 06/2024/44 The Hon'ble Gauhati High Court has been pleased to nominate the following Advocates of Assam to attend the **"40 hours Mediation Training Programme"** to be organized by the Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, at Don Bosco Institute of Management, Kharghuli, Guwahati from **28-05-2024 to 01-06-2024**.

Sl. No.	Name of Advocates	Name of District
1	Ms. Anima Deka	Darrang
2	Ms. Riju Saharia	Darrang
3	Mr. Mukul Prasad Borthakur	Nagaon
4	Ms. Jasmine Begum	Nagaon
5	Mr. Bokul Kumar Sharma	Dibrugarh
6	Ms. Lovely Khatun	Golaghat
7	Mr. Sudeep Saha	Barpeta
8	Ms. Bindu Upadhaya	Chirang
9	Ms. Chandana Choudhury	Bongaigaon
10	Ms. Juti Rani Barman	Bongaigaon
11	Ms. Tutul Bhowmik	Bongaigaon
12	Ms. Aporajita Patgiri	Bongaigaon
13	Mr. Abu Saleh Muhammed Musa	Bongaigaon
14	Mr. Rofiz Uddin	Bongaigaon
15	Mr. Sajal Kanti Ghosh	Cachar
16	Mr. Abdur Rouf Barbhuiya	Cachar
17	Mr. Numal Ch.Dutta	Lakhimpur
18	Md. Nazrul Islam	Golaghat
19	Ms. Bornali Handique	Dibrugarh
20	Ms. Runjun Duarah	Golaghat
21	Mr. Shyamalendu Bhattacharjee	Tinsukia
22	Mr. Mantu Rajkhuwa	Charaideo
23	Mr. Abdur Rejjaque	Goalpara
24	Mr. Abdul Baten Sk	South Salmara, Mankachar
25	Mr. Nazim Uddin Ahmed	Goalpara
26	Mr. Moynal Hoque	Goalpara
27	Ms. Wahida Goni Khan	Goalpara
28	Ms. Jelekha Khatun	Goalpara
29	Ms. Sharifa Yasmin	Goalpara

30	Mr. Azizur Rahman	Goalpara
31	Mr. Abdul Gaffar	Baksa
32	Ms. Anjelina Handique	Tinsukia
33	Ms. Pallavi Phukan	Tinsukia
34	Mr. Pronoy Jyoti Phukan	Charaideo
35	Mr. Debojit Bhuyan	Charaideo
36	Mr. Tridip Sarma	Baksa
37	Mr. Abhijit Gogoi	Dhemaji
38	Ms. Manju Rani Deka	Baksa
39	Ms. Mina Dutta	Biswanath
40	Ms. Binita Roy Bhuyan	Biswanath
41	Ms. Kaberi Borah	Biswanath

The nominated Advocates are directed to report at the training venue of Don Bosco Institute of Management, Kharghuli, Guwahati for attending the aforesaid training programme at **08:00 AM** positively on **28.05.2024**.

By Order,
Sd/-
Kanchan Newar
Secretary,

Gauhati High Court Mediation Centre

Memo No. GHCMC-06/2024/ 45-57

Date: 18/05/2024

Copy forward for information and necessary action to:

1. The L.R. –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admn./Vigilance/Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Chairman, District Legal Services Authority.
(Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Chirang/ Charaideo/ Darrang/ Dhemaji/ Dibrugarh/ Goalpara/ Golaghat/ Lakhimpur/ Nagaon/ South Salmara Mankachar/ Tinsukia) **for doing the needful.**
5. The Secretary, District Legal Services Authority.
Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Chirang/ Charaideo/ Darrang/ Dhemaji/ Dibrugarh/ Goalpara/ Golaghat/ Lakhimpur/ Nagaon/ South Salmara Mankachar/ Tinsukia.

(He/She is requested to inform all the concerned Advocates under his/ her jurisdiction about this Notification)

6. The nominated Advocates.

The nominated Advocates are to intimate their travel itinerary, in writing in the format given below, to the Gauhati High Court Mediation Centre, by email at gauhatihclsc@gmail.com on or before **22.05.2024** to enable the office to arrange for accommodation.

Name & Address	Date & Time of Arrival	Date & Time of Departure	Accommodation required (Yes / No)	Food Habits	Mobile Number (Whatsapp)

7. The Project Manager, Gauhati High Court, Guwahati,

(He is requested to upload the notification immediately in the official website of the Gauhati High Court)

8. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.

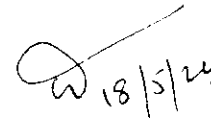
9. The P.S. to the Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.

10. The P.S. to the Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.

11. The P.S. to the Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.

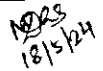
12. The P.S. to the Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati

13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.


18/5/24

Secretary,

Gauhati High Court Mediation Centre


18/5/24